

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 29th September, 2016
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 237(THC)/2013 (M.A. No. 325/2016)	Court on its own Motion Vs. State of H.P. & Ors.	Ms. Bhakti Pasrija Sethi, Adv. for Applicant Mr. Shrawan Dogra, AG for State of HP Mr.Suryanarayana Singh,AAG forR-1,2,4&6 Mr. D.K. Thakur, Adv. for R - 3 Ms. Panchajanya Batra Singh,Adv. for R-7 Ms. Priya Puri, Adv. for IOCL Mr. Ajit Pudussery, Adv. for Gail Gas Ltd. Mr. Rajesh Gupta, Adv. Dr. Amit Vaid, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Sumit Kishore, Adv. for PNGRB Mr. Saurabh Agarwal, Adv. Ms. Bhakti Pasrija Sethi, Adv. Mr. Vivek Kohli, Adv. Mr. Pradeep Mishra, Adv. (LC)
2.	Original Application No. 492/2014	Abhimanyu Rathor Vs. State of H.P. & Ors.	Mr. Abhimanyu Rathore, Applicant Mr.Suryanarayana Singh,AAG for R-1,2&6 Mr. D. K. Thakur, Adv. for R-3 Ms. Panchajanyabatra Singh, Adv. for R-5 Dr. Amit Vaid, Adv.
3.	Original Application No. 464/2016 (Earlier O.A.No.130/2015)	Rajendra Kumar Tyagi Vs State Of U.P. &Ors.	Mr. Rahul Choudhary, Adv. for applicant Mr. Raman Yadav, Adv. for R-1 & 4 Ms. Shweta Mishra, Adv. for R-2 Mr. Rohit Raj S., Adv. for R-3 Mr. Dheeraj Gupta, Adv. for R-5 Mr. Satya Ketu Singh, Adv.
FOR ADMISSION			
4.	Execution Application No. 29/2016 IN O.A. No. 122/2014	Jai Ram Vs. State of Uttar Pradesh & Ors.	Mr. Sharad Chauhan, Adv. for Applicant
5.	Original Application No. 521/2016	Hotel & Restaurant Association of Uttranchal Vs. MoEFCC & Ors.	Mr. I. K. Kapila, Adv. for Applicant
6.	Original Application No. 532/2016 (M.A. No. 1011/2016)	Irshad Vs. State of U.P. & Ors.	Suri & Company, Law Firm for Applicant

FOR COMPLETION OF PLEADINGS

7.	Original Application No. 498/2015 (M.A. No. 628/2016)	Pushp Saini Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Pushp Saini, Adv. in person Ms. Divya Prakash Pandey, Adv. for R-1 Ms. Alpana Poddar & Mr. Rajkumar, Adv. for R-2 Mr. Anil Shrivastava, Adv. for R-3 Mr. Rudreshwar Singh, Adv. for R-5 Ms. Yogmaya Agnihotri, Adv. for R-6 Ms. Savitri Pandey, Adv. for R-7 Mr. Dhruv Pal, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-9 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Devraj Ashok, Adv. for R-13 Mr. Rajul Shrivastav, Adv. for R-14 Mr. Mukesh Verma, Adv. for R-15 & 26 Mr. Tayemjam Momo Singh, Adv. for R-17 Ms. K. Entaloi Sema, Adv. for R-19 Mr. A. K. Panda, Sr. Adv. with Mr. M. Paikaray, Adv. for R-20 Mr. Naginder Beniwal, Adv. for R-21 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-22 Mr. Nikhil Nayyar, Adv. for R-29 Mr. Anshuman Shrivastava, Adv. for GPCB Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. Shibani Ghosh Chowdhury, Adv. Mr. A. N. S. Nandkarni, AG with Mr. Datta Prasad Lawande, Adv. Mr. Sapam Biswajit, Adv. for Manipur PCB Mr. Guntur Prabhakar, Adv. Ms. Deepika Ghatowar, Adv. Mr. Amit Agarwal, Adv. Mr. Vinay Mohan Sharma, AAG Punjab Ms. Aprajita Mukherjee, Adv. Mr. Aruna Mathura, Adv. Mr. Jogy Scaria & Ms. Beena Victor, Adv. for State of Kerala & Kerala SPCB
8.	Original Application No. 63/2016	Varun Seth & Ors. Vs. Police Commissioner, Delhi & Ors.	Mr. Pankaj Pandey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Deep Shikha Bharati, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Sakshi Popli, Adv. for NDMC Mr. D. K. Thakur, Dy. AG, HP
9.	Original Application No. 89/2016	Anil Kumar Vs. Union of India & Ors.	Mr. Amit Tiwari, Adv. for Applicant Mr. Krishna Kumar, Adv. for R-1 Mr. Rajkumar, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
10.	Original Application No. 215/2016	Central Pollution Control Board Vs. Chief Executive Officer	Ms. Pinki Anand, ASG with Mr. Balendu Shekhar, Adv. for Applicant Mr. Raunak Parekh, Adv. for R-1 & 4 Mr. Raman Yadav, Adv. for R-5 Mr. Abhishek Yadav, Adv. for R-7 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-6

11.	Original Application No. 221/2016	Debadityo Sinha & Anr. Vs. Ministry of Environment, Forests Climate Change & Ors.	Ms. Parul Gupta, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for R-1 Mr. B. V. Niren, Adv. for R-3 & 4 Mr. Rajkumar, Adv. for R-5
12.	Original Application No. 347/2016 (M.A. No. 998/2016)	Chandra Bhal Singh Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 & 2 Ms. Shashi Juneja, Adv. for R-5 Ms. Ruchira Gupta, Adv. for R-6 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-14 Ms. Deepika Ghatowar, Adv. for R-30 Mr. Shubham Bhalla, Adv. for R-33 Mr. Tarunvir Singh Khehar, Adv. for R-37 Mr. Shiv Mangal Sharma, AAG for Rajasthan Bio-Diversity Board Ms. Aprajita Mukherjee, Adv. for MBB Mr. Aruna Mathura, Adv. for Sikkim Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Suryanarayana Singh, Sr. AAG for H.P. Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Nishe Rajan Shanker, Adv. for KBB Mr. Rudreshwar Singh, Adv. for BSPCB Mr. Joydeep Mazumdar, Adv. Mr. Preshit Surshe, Adv. for Maharashtra Mr. P. Venkat Reddy, Adv. for Telangana Mr. D. Bharathi Reddy, Adv. for UBB Mr. Guntur Prabhakar, Adv. for State of Andhra Pradesh Mr. Deepak Jain, Adv. Mr. Abhishek Yadav, Adv. Mr. Sapam Biswajit Meiti, Adv. for Manipur PCB Mr. Edward Belho, Adv. for State of Nagaland Mr. Abhimanyu Garg, Standing Counsel, Govt. of Puduchery
13.	Original Application No. 467/2016	Appaswamy Real Estates Ltd. Vs. The State Level Environment Impact Assessment Authority & Ors.	Mr. Mohan Parasaran, Sr. Adv. with Mr. Zoheb Hossain, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for TN PCB
14.	Original Application No. 468/2016	Ambattur Realty Private Limited Vs. The State Level Environment Impact Assessment Authority & Ors.	Mr. Mohan Parasaran, Sr. Adv. with Mr. Zoheb Hossain, Adv. for Applicant Mr. R. Rakesh Sharma, Adv. for TN PCB
15.	Original Application No. 481/2016 (M.A. No.904/2016, M.A. No.905/2016)	Joginder Singh Vs. Ministry of Environment & Forest & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for R-10 Mr. Anil Grover, AAG with Mr. Rahul Khurana Adv. for State of Haryana
FOR HEARING			
16.	Original Application No. 79/2016	108 Super Complex RWA Vs. Ghaziabad Municipal Corporation & Ors.	Ms. Ekta Tyagi & Mr. Kabeer Shrivastava, Adv. for Applicant Mr. Sudhir Kulshreshtha, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3

17.	Original Application No. 168/2016	Society for Protection of Environment and Biodiversity Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for Applicant Mr. Krishna Kumar, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. Rajiv Bansal, Adv. for R-3 Ms. Sakshi Popli, Adv. for MoEF
18.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	Mr. Rajiv Ranjan Prasad, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 4 Mr. Pradeep Misra, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Rohit Raj Sachan & Ms. Priyanka Swami, Adv. for R-6 Mr. Pawan Shree Agarwal, Adv. for R-7 Mr. Raman Yadav, Adv. for GDA
19.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015, M.A. No. 1037/2015, M.A. No. 1350/2015, M.A. No. 25/2016 & M.A. No. 636/2016)	Saloni Singh & Anr. Vs. Union of India & Ors.	Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R – 1 & 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for R-8 Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I. K. Kapila, Adv. for Okhla CETP Society
20.	Execution Application No. 17/2016 (M.A. No. 723/2016) IN O.A. No. 184/2013	Pramod (In Gurpreet Singh Bagga Vs. MoEF case) Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Abhishek Yadav, Adv. for State of UP
21.	Original Application No. 171/2016 (M.A. No. 528/2016)	Pramod Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. for State of UP Mr. Neeraj Jain, Adv. for R-7, 17 & 23 Mr. S. P. Singh, Sr. Adv. with Mr. Kalyan Dutt, Adv. for R-8 to 14 & 18 to 22 Ms. Neelam Rathore, Adv. Mr. Suryanarayana Singh, Sr. AAG, H.P. Mr. Ajit Sharma, Adv. Mr. Mayank Aggrawal, Adv.
22.	Original Application No. 44/2016	Mushtakeem Vs. MoEF & CC & Ors.	Mr. Vikram Singh Punia & Mr. Devashish Bharuka, Adv. for Applicant Mr. Atin Shankar Rastogi, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 Mr. Ankit Verma, Adv. for R-3 to 10 Mr. Ankur Mittal, Adv. for R-8 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Vikas Singh, Sr. Adv. with Mr. Shaurya Sharma, Adv. for R-26

			Mr. Abhay Batra, Adv. for R-27 Mr. Mukesh Gupta, Adv. for R-28 Mr. Tarun Singla, Adv. for R-29 & 30 Mr. Virender Singh Rana, Adv.
23.	Original Application No. 517/2015 (M.A. No. 1247/2015 & M.A. No. 1288/2015)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 6 Mr. Ankit Verma, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Pradeep Misra, Adv.
24.	Original Application No. 550/2015 (M.A. No. 1311/2015 & M.A. No. 625/2016)	Virender Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Kapil Joshi, Adv. for Applicant Ms. Divya Prakash Pandey, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 6 Mr. Abhishek Yadav, Adv. for R-7 Mr. Pinaki Mishra, Sr. Adv. with Mr. Virender Singh Rathore, Adv. for R-8 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Vishwendra Verma, Adv. Mr. Vardhman Kaushik, Adv. for R-9 & 10
25.	Original Application No. 272/2016 (M.A. No. 846/2016)	M/s Ganga Yamuna Mining Co. Vs. State of Haryana & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Yashraj Singh Deora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Krishan Kumar Singh, Adv. for MoEF Mr. Abhishek Yadav, Adv. for State of UP
26.	Original Application No. 176/2016 (Earlier O.A.No.184/2013)	Gurpreet Singh Bagga Vs. MoEF & Ors.	Mr. Alok Sangwan, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Reena Singh, AAG with Ms. Bhakti Pasrija, Adv. for R-2 to 5 Ms. Divya Prakash Pande, Adv. Mr. Abhishek Yadav, Adv. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. Mr. S. P. Singh, Sr. Adv. with Mr. Kalyan Duta, Adv. for Noticee Mr. Neeraj Jain, Adv. for R-7
27.	M.A. No. 425/2016 in Original Application No. 184/2013	Gurpreet Singh Bagga Vs. Ministry of Environment Forest & Ors.	Mr. Alok Sangwan, Adv. for Applicant Ms. Divya Prakash Pande, Adv. for R-1 Mr. S. P. Singh, Sr. Adv. for R-2 Mr. Anil Grover, AAG for State of Haryana Ms. Geeta Luthra, Sr. Adv. with Mr. Ankit Verma, Adv. for State of UP
CASES OF COURT NO. 2			
FOR ADMISSION			
28.	Original Application No. 530/2016 (M.A. No. 989/2016)	Sandeep Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Suraj Prakash Singh, Adv. for Applicant
AFTER NOTICE			
29.	Execution Application No. 26/2016 (M.A. No. 1015/2016) IN Appeal No. 147/2015	New Era Poultry Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Ankur Sharma, Adv. for Applicant Mr. Sanjeev K Sharma, Adv. for Applicant in M.A. No. 1015/2016

FOR COMPLETION OF PLEADINGS

30.	Execution Application No. 09/2016 in O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Raman Yadav, Adv. for R-1 to 3 Mr. Rajesh Raina, Adv. for R-4 Ms. Reena Singh, AAG for GDA Dr. Indra Pratap Singh, Adv. for R-5
31.	Original Application No. 366/2016	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors.	Mr. Pankaj Kumar Sharma, Adv. for Applicant Ms. Puja Kalra, Adv. for SDMC Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Tarunvir Singh Khehar, Adv. for R-3 to 5 Ms. Bhawana Duhoon, Adv. for NHAI Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA

FOR HEARING

32.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. & Mr. Akash Vashishtha, Applicant in person Dr. Abhishek Atrey, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 to 4 Mr. Ravindra Kumar, Adv. for R-5 & BDA Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R-6 Mr. V.N. Koura, with Angli Dayal, Adv. for R-7 Mr. A.K. Prasad, Adv. for ASI Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi P. Mehrotra & Mr. Aviral Saxena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Raman Yadav, Adv. for GDA Mr. Anurag Kishore, Adv. for RSAC Mr. D. Rajeswar Rao, Adv. Mr. Birja Mahapatra, Adv. for DPCC
33.	Original Application No. 162/2015 (M.A. No. 664/2015, M.A. No. 404/2016 & M.A. No. 912/2016)	Pankaj Kr. Mishra Vs Union of India & Ors.	Mr. M.Z. Chaudhary, Adv. for Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Vishwendra Verma, Adv. for MoEF Mr. Rajkumar, Adv. for R-2 Mr. V. K. Shukla, Adv. for R-3, 7 & 8 Mr. Narendra Kumar Yadav, Adv. for R-5, 9 to 11 & 46 Mr. Daleep Dhyani, Adv. for R-6 Mr. Anip Sachthey, Adv. for R-12-17 & 22-28 Mr. Rajul Shrivastav, Adv. for R-18 Mr. B. Veera Swamy, Adv. for R-19 Mr. G. Venkateswara Rao, Adv. for R-20 Mr. Bharat Sangal, Adv. for R-29 to 31 Mr. Pradeep Misra, Adv. for R-32, 38 & 39 Mr. Shashank Manish, Adv. for R-33 & 36 Mr. Syed S. Hussain Rizvi for R-34, 35 & 40 Mr. Rajat Jariwal, Adv. for R-37 Mr. Nitin Mishra, Adv. for R-41 Mr. Pawan Upadhay, Adv. for R-42 Mr. Vivek Singh, Adv. for R-43 Dr. Ashwani Bharadwaj, Adv. for R-44 & 45 Mr. Shekhar G. Devasa, Adv. Mr. Sahil Narang, Adv.

34.	Original Application No. 234/2015 (M.A. No. 830/2015)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Mr. B. N. Prasad, in Person Mr. Chandan Kumar, Adv. for R-1 Mr. Rudreshwar Singh, Adv. for R-2 to 4
35.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Abhishek Yadav, Adv. for R-3 Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Rajiv Bansal, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16
36.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Akhil Sibal & Mr. Nikhil Singhvi, Adv. for R-6
37.	Original Application No. 51/2016	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Rachit Mittal & Aishverya Shandilya, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. Mr. Abhishek Yadav, Adv.
38.	Original Application No. 90/2016	Chander Mohan Uppal Vs. State of U.P. & Ors.	Mr. Ajit Sharma, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1 to 3 Mr. Ankit Verma, Adv. for R-4 Mr. B. V. Niren, Adv. (LC)
39.	Original Application No. 129/2016 (M.A. No. 276/2016 & M.A. No. 890/2016)	Ashutosh Kumar Sharma Vs. State of U.P. & Ors.	Dr. Abhishek Atrey, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1, 3 to 5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Rohit Raj Sachan, Adv. for R-6 & 7 Mr. Rachit Mittal, Adv. for R-9 Mr. Rajesh Raina, Adv. for UPSIDC
40.	Original Application No. 187/2016 (M.A. No. 352/2016)	Mahaveer Singh Rajpurohit & Anr. Vs State of Rajasthan	Mr. Rishabh Sancheti, Adv. for Applicant Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Adv. for R-1

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